## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 14.12.2020 NOTICE

Take notice that the following matter listed on 16.12.2020 in the Court - III will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT) No.	Baby Mathew & Anr.	Manisha Chaudhary	Manoj Menon-R1 to R4
	82 of 2020	Vs.		S. Manjula Devi-R5 to
	& I.A No. 1344	Mar Jacob Thoomkuzhy & Ors.		R10
	of 2020			
	Part Heard			
		With		
2.	Comp. App. (AT) No.	Biju George & Ors.	Shivam Narang	Prince Jose
	98 of 2020	Vs.		Manisha Chaudhary-R1
		Jeevan Telecasting Corporation		& R6
	Part Heard	Ltd & Ors.		K. Manoj Menon-R2 to
				R5
	Part Heard	• •		K. Manoj Menon-R2 to

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By the order of Hon'ble Acting Chairperson

-sd/-

2. Website: www.nclat.nic.in

1. Notice Board

Registrar